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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(COMM) 505/2017

ANGELIQUE INTERNATIONAL LTD.

.....Plaintiff

Through: Mr. Ishan Sanghi, Adv.

versus

SALMA DAM JOINT VENTURE (SDJV) & ORS

.....Defendant

Through: Ms. Prity, Adv. for D-1&2
and Ms. Swet shikha, Adv.
for D-3

CORAM:
JOINT REGISTRAR (JUDICIAL) MS. PRIYA MAHENDRA, (DHJS)

O R D E R

% **10.12.2024**

Regular stenographer is on leave today and substitute Steno/Data Entry operator not provided from the pool.
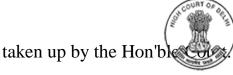
IA No. 47762/2024 by plaintiff

For reasons stated in the application, the delay is condoned. Rejoinder to reply filed on behalf of D-3 to IA No. 5887/2023 is taken on record. Application is **disposed off.**

IA No. 5887/2023 u/O VI R.17 r/w section 151 CPC by plaintiff

1. At oral request delay in filing rejoinder for D-1&2 is condoned. So, Pleadings are complete qua D-1 to 3.

2. As per record, the defendant no.4 was served with notice of the captioned IA on 25.09.2023. Learned counsel for the plaintiff submits that he had supplied the copy of application to D-4. Reply not filed by D-4.

It is stated that the captioned application is being

taken up by the Hon'ble Court.

IA No. 13038/2023 u/O XI R.1 r/w section 151 CPC by plaintiff for placing on record additional documents

5.   Pleadings are complete qua D-1&2 and D-3.

6.   Reply not filed by D-4.

It is stated that the captioned application is being taken up by the Hon'ble Court.

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7.   Pleadings qua defendant no.1 to 4 are already complete.

8.   The plaintiff has not furnished E-mail ID and complete details of defendant no.5. Upon furnishing the details of defendant no.5, fresh notice be issued to defendant no.5 by all permissible modes on taking steps by the applicant/plaintiff, returnable for the next date of hearing. Affidavit of service be filed by the plaintiff.

Re-notify the captioned IA for completion of pleadings/completion of service qua defendant no.5 on 12.03.2025.

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PRIYA MAHENDRA (DHJS)
JOINT REGISTRAR (JUDICIAL)
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DECEMBER 10, 2024/ab

Click here to check corrigendum, if any